

SPECIAL BENCH
COURT - I

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/5(KB)2021
IA(COMPANIES.ACT)/31(KB)2022,
COMP.APPL/10(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	SANJEEV JHUNJHUNWALA VS RED OAK HOLDINGS PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

For Petitioner

Mr. Rohit Kumar Keshri, Adv.

Mr. Nitish Kumar Singh, Adv.

For R1 to R5

Ms. Swapna Choubey, Adv.

Mr. Mohan Goenka, PCS

FOR R-6 & R-7

Ms. Neha Somani, PR. CS

ORDER

1. Ld. Counsel for the parties present.
2. List this matter before regular Bench on **26.06.2023**, at request.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**